



# THE GAUHATI HIGH COURT

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**(KOHIMA BENCH)**

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF HON'BLE THE CHIEF JUSTICE]

Web:www.kohimahighcourt.gov.in, https://hcservices.ecourts.gov.in/hcservices/

**[For Wednesday, 2nd June 2021]**

[ALL MENTION BE MADE AT 10:30 AM POSITIVELY FOR THE LISTING OF CASES ON THE FOLLOWING DAY OTHERWISE THE CASES WILL BE LISTED ON THE SUCCEEDING DAY.]

[MEMO FOR CITATION OF CASES RELIED ON BY THE PARTIES AS AUTHORITY IN THEIR FAVOUR MUST BE SUPPLIED TO THE BENCH ASSISTANT OF THE RESPECTIVE COURTS WELL IN ADVANCE.]

**[AT 10:30 AM]**

**BEFORE:**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[CASES WILL BE TAKEN UP VIA VIRTUAL COURT.]**

Sl.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/10/2021	MS. Z. SHIKALI SWU <b>Versus</b> THE STATE OF NAGALAND	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI	GOVT ADV NL
2	W.P.(CrI.)/11/2021	MS. SULIHO SEMA <b>Versus</b> THE STATE OF NAGALAND	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI	GOVT ADV NL
3	W.P.(CrI.)/12/2021	MS. TINAKA SUMI <b>Versus</b> THE STATE OF NAGALAND	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI	GOVT ADV NL
4	W.P.(CrI.)/13/2021	MR. SHIKATO SWU <b>Versus</b> THE STATE OF NAGALAND	JOSHUA SHEQI IMTONG KICHU NAGALI SHOHE CHINGMEI KONYAK MIKA H AYE ATOKA TOSHIKA A. ACHUMI	GOVT ADV NL
5	I.A.(Civil)/54/2021 in WA/6/2021	GAYATRI PROJECTS LTD <b>Versus</b> NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LIMITED AND ANR	C. T. JAMIR, SR. ADV IMKONG JAMIR I IMCHEN MARLYN RUTSA ALIBA OZUKUM	

**WITH**  
WA/6/2021  
CAVT. NO. 0014/2021

GAYATRI PROJECTS LTD  
**Versus**  
NATIONAL HIGHWAYS AND  
INFRASTRUCTURE DEVELOPMENT  
CORPORATION OF INDIA LIMITED AND  
ANR

C. T. JAMIR, SR. ADV  
IMKONG JAMIR  
I IMCHEN  
MARLYN RUTSA  
ALIBA OZUKUM

MOA JAMIR

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LEAVE NOTE OF ADVOCATES FOR 02/06/2021

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**Deputy Registrar, GHCKB.**